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ITEM NO.89

REGISTRAR COURT. 2

SECTION

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR.CHIRAG BHANU SINGH

Petition(s) for Special Leave to Appeal (Cr1.)
1361-1365/2016

No(s).

(s) PRADEEP KUMAR

Petitioner

VERSUS

(s) STATE OF U.P AND ANR. ETC.

Respondent

(with appln. (s) for exemption from filing O.T. and interim relief
and office report)

Date : 29/07/2016 These petitions were called on for hearing today.

For Petitioner(s)

Mr.R.P.S.Yadav,adv.
Mr. Vipin Kumar Jai,Adv.

For Respondent(s)

Mr. Yash Pal Dhingra,Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(Cr)Nos.1361, 1363, 1364 & 1365/2016

led the The respondent No.2 in all matters has already fi
counter affidavit. Await the return of service of notice already
issued to the respondent No.1. However, Ld.counsel
for the
petitioner seeks and is given dasti in respect of the respondent
No.1 through the Ld.standing counsel representing the State of U.P.
Signature Not Verified

Digitally signed by
POOJA SHARMA
Date: 2016.08.01
10:12:00 TLT
Reason:

ITEM NO.89

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SR1361-1365/16

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SLP(Cr)No.1362/2016

Await the return of service of notice already issued to the
respondent No.1. However, Ld.counsel for the petitioner seeks and
is given dasti in respect of the respondent No.1 through the
Ld.standing counsel representing the State of U.P.
The respondent Nos.2-6 have already filed the counter

affidavit.

List the matter again on 09.09.2016.

(CHIRAG BHANU SINGH)
Registrar

SB